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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD.

O.A.NO. 213 of 1994.

Between

Dated: 6.3.1996.

G.Anjaneyulu

... Applicant

1. General Manager, South Central Railway, Rail Nilayam, Secunderabad.
2. Financial Advisor and Chief Accounts Officer, South Central Railway, Rail Nilayam, Secunderabad.
3. Senior Divisional Personnel Officer, S.C.Railway, Vijayawada Division, Vijayawada.

... Respondents

Counsel for the Applicant

: Sri. M.Lakshmana Murthy

Counsel for the Respondents

: Sri. J.R.Gopala Rao, SC for Rlys

CORAM:

Hon'ble Mr. R.Rangarajan, Administrative Member

Contd:...2/-

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C.A. 213/94.

Dt. of Decision : 06-03-96.

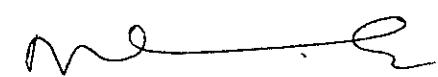
ORDER

1. As per Hon'ble Shri R. Rangarajan, Member (Admn.)

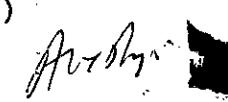
This CA is filed praying for a direction to the respondents to correctly fix the pension payable to him and for the payment of interest amount and D.C.R.G. and commutation amounts totalling in a sum of Rs. 35,563/- with permissible rate of interest payable thereon.

2. This CA has come up for consideration number of times and inspite of the case being listed, the applicant's counsel was not present. The only dispute here is in regard to the absence of the applicant from duty for the period from 25-10-88 to 31-10-88 and from 01-11-88 to 17-11-88. Though the leave charg in this connection was produced by the respondents counsel the applicant's counsel was not present to pursue the same. But due to the absence of learned counsel for the applicant the chart was sent back.. Even today though it is listed for dismissal the applicant's counsel was not present.

3. In view of the above circumstances, the CA is dismissed for default. No costs.

  
(R. Rangarajan)  
Member (Admn.)

Dated : The 06th March 1996.  
(Dictated in Open Court)

  
Arthy  
Dy. Registrar

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59/3/96

OA-213/96

TYPED BY  
COMPARED BY

CHECKED BY  
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH HYDERABAD.

*K. Jayarajam*  
HON'BLE SHRI A. B. GORTHI : MEMBER(A)

~~HON'BLE SHRI~~

DATED: 6/3/96

ORDER/JUDGMENT

~~M.A. NO./R.A./L.A. NO.~~

IN  
O.A. NO. 213/96

ADMITTED AND INTERIM DIRECTIONS ISSUED  
ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS

\* \* \*

No Specie *Copy*

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केन्द्रीय प्रशासनिक अधिकारण Central Administrative Tribunal प्रेषण/DESPATCH
18 MAR 1996 <i>NSW</i>
हृदयाबाद अधिकारण HYDERABAD BENCH

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